

**Central Electricity Regulatory Commission
New Delhi**

**Review Petition No. 18/RP/2024 in Petition No. 10/TT/2019
along with IA No. 52/IA/2024**

Subject : Petition for review of the order dated 21.6.2023 in Petition No. 10/TT/2019 to the extent of line length and commercial operation date of Asset-XXIV as declared by APTRANSCO.

Date of Hearing : **28.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Review Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)

Respondents : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO) and 4 Others

Parties Present : Shri V. M. Kannan, Advocate, KPTCL
Shri Shahbaaz Hussain, Advocate, KPTCL
Ms. Stephania Pinto, Advocate, KPTCL
Shri Sumanth Gowda, Advocate, KPTCL
Shri Harimohana N., Advocate, KPTCL
Ms. Devika Ganesh, Advocate, KPTCL
Ms. Dalima Gupta, Advocate, KPTCL
Shri Mayank Singh, Advocate, KPTCL

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought time to file rejoinder to the reply filed by APTRANSCO vide affidavit dated 13.9.2024 in the matter.

2. Considering the aforesaid request, the Commission permitted the Petitioner to file its rejoinder within two weeks with a copy to the Respondents.
3. The Review Petition will be listed for the hearing on **20.2.2025**.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

